

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.07.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2104 of 2019 in Comp. App. (AT) (Ins) No. 278 of 2019	C.Konguvel & Anr Vs. K.Gopinath & Anr.	Angad Mehta	
2.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	Gautham Singhal-R2
3.	Comp. App. (AT) (Ins) No. 644 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan (R1)

For Admission (Fresh Cases)

4.	Comp. App (AT) (Ins) No. 668 of 2019	Raymond Construction Co. India Pvt. Ltd. Vs. Larsen and Toubro Ltd.	G.K. Jain	Kartik Nagarkatti
5.	Comp. App (AT) (Ins) No. 655 of 2019	ICICI Bank Ltd. Vs. Gopalsamy Ganesh Babu.	Madhusmita Bora	
6.	Comp. App (AT) (Ins) No. 682 of 2019	Arunava Sikdar. RP of Jaipur Metals & Electricals Ltd. Vs. Sanjeev Saxena & Ors.	Karan Kohli	
7.	Comp. App (AT) (Ins) No. 683 of 2019	National Spot Exchange Ltd. Vs. Anil Kohli. RP of Dunar Foods Ltd.	Shikhar Shrivastava	
8.	Comp. App (AT) (Ins) No. 684 of 2019	H.M. Industrial Pvt Ltd. Vs. Shah Kirit Kumar Babulal Ni Company & Ors.	Anandodaya Mishra	
9.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	
10.	Comp. App (AT) (Ins) No. 686 of 2019	Pepsico India Holding Pvt Ltd. Vs. V. Nagarajan. RP of Oceanic Tropical Fruits Pvt Ltd.	Manish Kumar Jha	
11.	Comp. App (AT) (Ins) No. 687 of 2019	Alliance Projects. Vs. RP of Ind-Barath Power (Madras) Ltd.	Nikhil Pratap	
12.	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt Ltd & Ors. Vs. Registrar of Companies , Delhi & Haryana.	Ashish Middha	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Anju Jain (R-3) SS Bhati (CS)
14.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta-R1 Aakarshan Sahay- COC
15.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes “Megh Synergy” Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	
16.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1

12: 00 Noon**For Admission (After Notice)**

17.	Comp. App. (AT) (Ins) No. 377 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sachet Infrastructure Pvt Ltd With	Shardul S. Shroff	Manisha Choudhary
18.	Comp. App. (AT) (Ins) No. 378 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Superlative Infrastructure Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary
19.	Comp. App. (AT) (Ins) No. 379 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Magad Realtors Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary
20.	Comp. App. (AT) (Ins) No. 380 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Mehak Realtech Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary
21.	Comp. App. (AT) (Ins) No. 381 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sameeksha Estate Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary
22.	Comp. App. (AT) (Ins) No. 382 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Manogayan Estates Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary
23.	Comp. App. (AT) (Ins) No. 383 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Bhisham Infrastructure Pvt Ltd. With	Shardul S. Shroff	Manisha Choudhary

24.	Comp. App. (AT) (Ins) No. 384 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Neeleshwar Mines & Minerals (India) Pvt. Ltd. With	Shardul S. Shroff	Manisha Choudhary
25.	Comp. App. (AT) (Ins) No. 385 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Jamvant Estates Pvt Ltd.	Shardul S. Shroff	Manisha Chaudhary

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 97 of 2018 Part Heard	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
2.	Comp. App. (AT) (Ins) No. 330 of 2018 Part Heard	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya-R.P.
3.	Comp. App. (AT) No. 332 of 2018 Part Heard	Sharda Motor Industries ltd Vs Rohit Relan & Ors With	Smarika Singh	Pawan Sharma
4.	Comp. App. (AT) No. 378 of 2018 Part Heard	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. &Ors.	Anuradha Dutt	Smarika Singh
5.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, + Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R-3), M.M. Sharma (R-4)
6.	Competition Appeal (AT) No. 11 of 2018 Part Heard	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
7.	Competition Appeal (AT) No. 12 of 2018 Part Heard	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI &Ors. With	Aishwarya Gopalkrishnan, Neelambera Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
8.	Competition Appeal (AT) No. 13 of 2018 Part Heard	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)

9.	Competition Appeal (AT) No. 14 of 2018 Part Heard	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
10.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr.	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
11.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
12.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey
13.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CCI) Sangram Patnaik-R2
14.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CCI) Sangram Patnaik-R2
15.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
16.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

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By Order
-sd/-
Registrar